

LOK SABHA

STARRED QUESTION NO. 108

TO BE ANSWERED ON 07.12.2015

DEMAND AND SUPPLY OF CNG

*** 108. SHRI DHARAM VIRA:**

Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

पेट्रोलियम और प्राकृतिक गैस मंत्री

- (a) the quantum of CNG produced in the country during the last three years, year-wise and State/UT-wise;
- (b) whether the production of CNG is inadequate to meet the demand and if so, the details thereof;
- (c) the names of the cities where CNG is likely to be provided in the near future; and
- (d) the measures taken by the Government to provide CNG in various cities and increase the production in a time-bound manner?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री धर्मेन्द्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO.108 ASKED BY SHRI DHARAM VIRA, MP TO BE ANSWERED ON DECEMBER 7, 2015

(a): Compressed Natural Gas (CNG) means natural gas used as fuel for vehicles typically compressed to a pressure ranging from 200-250 Bars in gaseous state. The quantum of CNG consumed in the country during the last three Years, Years wise and State/UT-wise is as under:

(in MMSCMD)

SI No.	State/ UT	2012-13	2013-14	2014-15
1	Andhra Pradesh	0.054	0.051	0.059
2	Gujarat	1.635	1.696	1.804
3	Haryana	0.264	0.285	0.275
4	Madhya Pradesh	0.057	0.060	0.067
5	Maharashtra	1.707	1.939	2.088
6	Delhi	2.642	2.674	2.778
7	Rajasthan	0.004	0.006	0.010
8	Telangana	0.043	0.044	0.046
9	Tripura	0.018	0.025	0.035
10	Uttar Pradesh	0.540	0.650	0.739
	Total	6.964	7.432	7.900

(b): In order to ensure adequate supply of domestic gas to CGD sector for CNG (transport) and PNG (domestic) segments MoP&NG has notified guidelines on 20.8.2014 for allocation of domestic gas to CGD entities for CNG (transport) and PNG (domestic). As per these guidelines, GAIL has been authorized to divert domestic gas from non-priority sector for supply at uniform base price to all authorized CGD entities for meeting their 100% requirement in CNG (Transport) and PNG (Domestic) segments with a flexibility of additional 10% of preceeding half year consumption. For making above supply last half year consumption in CNG (transport) and PNG (domestic) segments of individual CGD entity is taken as base. The supply made to CGD sector has been kept in no cut category and the allocation of domestic gas for CNG (transport) and PNG (domestic) to CGD entity is being reviewed by GAIL in consultation with PPAC every six months.

(c) & (d): In year 2007, Government has established Petroleum and Natural Gas Regulatory Board (PNGRB) under the PNGRB Act 2006. Under the Act, PNGRB grants the authorization to the entities for developing a City Gas Distribution (CGD) network in a

specified Geographical Area (GA) of the country. CGD network supplies gas to four distinct segments – Compressed Natural Gas (CNG) predominantly used as auto-fuel, and Piped Natural Gas (PNG) used in domestic, commercial and Industrial segments. At present, 67 City Gas Distribution (CGD) networks are either in operation or under development by 25 CGD companies. More GAs are under bidding process to be authorized soon for spreading the network in the length and breadth of country. Further, PNGRB has also issued 18 No Objection Certificates (NoCs) to 17 entities for setting up facilities for selling Compressed Natural Gas (CNG) for the areas where PNGRB has not yet authorized any entity for developing or operating CGD network. In order to further expand the coverage of CGD Network, PNGRB has initiated the 6th round of CGD bidding for another 34 new GAs/Districts, which have nearby natural gas pipeline connectivity the List of the above mentioned 34 GAs is placed at **Annexure-I**. PNGRB has identified another 105 GAs/Districts that could have natural gas pipeline connectivity in future and could be considered for inclusion in future bidding rounds. The List of 105 Probable GAs has been placed at **Annexure-II**.

ANNEXURE-I REFERRED IN REPLY TO PART (c) & (d) OF LOK SABHA STARRED QUESTION NO. 108 TO BE ANSWERED ON 7.12.2015 REGARDING DEMAND AND SUPPLY OF CNG

List of GAs Covered under 6th CGD Bidding Round of PNGRB-

6th Round	
1. Dhar (Madhya Pradesh)	18. Mainpuri (Uttar Pradesh)
2. Shahdol (Madhya Pradesh)	19. Auraiya (Uttar Pradesh)
3. Jhabua (Madhya Pradesh)	20. Baghat (Uttar Pradesh)
4. Datia (Madhya Pradesh)	21. Etawah (Uttar Pradesh)
5. Rewa (Madhya Pradesh)	22. Ramabai Nagar (Uttar Pradesh)
6. Dahod (Gujarat)	23. Amethi (Uttar Pradesh)
7. Banaskantha (Gujarat)	24. Bhiwani (Haryana)
8. Amreli (Gujarat)	25. Yamunanagar (Haryana)
9. Patan (Gujarat)	26. Rewari (Haryana)
10. Dahej-Vagra Taluka (Gujarat)	27. Rohtak (Haryana)
11. Ahmedabad (excluding the area already authorized) (Gujarat)	28. Bhatinda (Punjab)
12. Anand (excluding the area already authorized) (Gujarat)	29. Rupnagar (Punjab)
13. Panchmahal (Gujarat)	30. Fatehgarh Sahib (Punjab)
14. Ahmadnagar (Maharashtra)	31. Gadag (Karnataka)
15. Ratnagiri (Maharashtra)	32. Chitradurga (Karnataka)
16. Saharanpur (Uttar Pradesh)	33. Nainital (Uttarakhand)
17. Raebareli (Uttar Pradesh)	34. North Goa (Goa)

ANNEXURE-II REFERRED IN REPLY TO PART (c) & (d) OF LOK SABHA STARRED QUESTION NO. 108 TO BE ANSWERED ON 7.12.2015 REGARDING DEMAND AND SUPPLY OF CNG

There are probable GAs (Districts) which could be connected through Natural Gas Pipelines (upcoming / under implementation) for future CGD bidding rounds

S.No	District	State	S.No	District	State
1	Burdwan	West Bengal	42	Cuttack	Odisha
2	East Singhbhum	West Bengal	43	Dhenkanal	Odisha
3	Hoogly	West Bengal	44	Jagatsinghpur	Odisha
4	Murshidabad	West Bengal	45	Jajpur	Odisha
5	Purba Medinipur	West Bengal	46	Kendrapara	Odisha
6	Purulia	West Bengal	47	Khordha	Odisha
7	Gorakhpur	Uttar Pradesh	48	Nauparha	Odisha
8	Varanasi	Uttar Pradesh	49	Sambhalpur	Odisha
9	Adilabad	Telangana	50	Sonapur	Odisha
10	Karimnagar	Telangana	51	Amravati	Maharashtra
11	Chennai	Tamil Nadu	52	Chandrapur	Maharashtra
12	Tiruvallur	Tamil Nadu	53	Wardha	Maharashtra
13	Coimbatore	Tamil Nadu	54	Akola	Maharashtra
14	Dharampur	Tamil Nadu	55	Bhandra	Maharashtra
15	Erode	Tamil Nadu	56	Buldhana	Maharashtra
16	Salem	Tamil Nadu	57	Gondia	Maharashtra
17	Pratapgarh	Rajasthan	58	Jalgaon	Maharashtra
18	Ajmer	Rajasthan	59	Nashik	Maharashtra
19	Alwar	Rajasthan	60	Betul	Madhya Pradesh
20	Bhilwara	Rajasthan	61	Bhopal	Madhya Pradesh
21	Chhittorgarh	Rajasthan	62	Hoshangabad	Madhya Pradesh
22	Churu	Rajasthan	63	Mandsore	Madhya Pradesh
23	Hanumangarh	Rajasthan	64	Neemuch	Madhya Pradesh
24	Jaipur	Rajasthan	65	Rajgarh	Madhya Pradesh
25	Jhunjhunu	Rajasthan	66	Ratlam	Madhya Pradesh
26	Jodhpur	Rajasthan	67	Sagar	Madhya Pradesh
27	Pali	Rajasthan	68	Sehore	Madhya Pradesh
28	Rajsamand	Rajasthan	69	Vidisha	Madhya Pradesh
29	Sikar	Rajasthan	70	Alappuzha	Kerala
30	Sirohi	Rajasthan	71	Kannur	Kerala
31	Udaipur	Rajasthan	72	Kasaragod	Kerala
32	Ferozpur	Punjab	73	Kozhikode	Kerala
33	Gurdaspur	Punjab	74	Mallappuram	Kerala
34	Hoshiarpur	Punjab	75	Palakkad	Kerala
35	Kapurthala	Punjab	76	Thrissur	Kerala
36	Mansa	Punjab	77	Chamrajnagar	Karnataka
37	Moga	Punjab	78	Dakshini Kannad	Karnataka
38	Pathankot	Punjab	79	Mandya	Karnataka

39	Angul	Odisha	80	Bokaro	Jharkhand
40	Balangir	Odisha	81	Dhanbad	Jharkhand
41	Bargarh	Odisha	82	Ranchi	Jharkhand
83	Jammu	Jammu & Kashmir	95	Gaya	Bihar
84	Kathua	Jammu & Kashmir	96	Gopalganj	Bihar
85	Samba	Jammu & Kashmir	97	Patna	Bihar
86	Srinagar	Jammu & Kashmir	98	Saran	Bihar
87	Fatehabad	Haryana	99	Siwan	Bihar
88	Sirsa	Haryana	100	West Champaran	Bihar
89	Durg	Chattisgarh	101	Nellore	Andhra Pradesh
90	Mahasumand	Chattisgarh	102	Srikakulam	Andhra Pradesh
91	Raipur	Chattisgarh	103	Vishakhapatnam	Andhra Pradesh
92	Rajnand Gaon	Chattisgarh	104	Vizianagaram	Andhra Pradesh
93	Barh Bihar	Bihar	105	Chittoor	Andhra Pradesh
94	Begusarai	Bihar			
